

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 120, 122, 134, 141 and 146 of 2013**

**Dated : 22<sup>nd</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal Nos. 120 of 2013**

**NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-10

Mr. R.B. Sharma for R-4 & 5 & R-18  
Mr. M.S. Ramalingam for R-1  
Mr. Alok Shankar - TPDDL

**Appeal Nos. 122 of 2013**

**NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-2

Mr. Bipin Gupta for R-3 to 5  
Mr. R.B. Sharma for R-7  
Mr. M.S. Ramalingam for R-1  
Mr. Alok Shankar - TPDDL

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**Appeal Nos. 134 of 2013**

**NTPC Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-2  
Mr. Ashish Gupta for R-8  
Mr. R.B. Sharma for R-7  
Mr. M.S. Ramalingam for R-1  
Mr. Alok Shankar - TPDDL

**Appeal Nos. 141 of 2013**

**NTPC Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-10  
Mr. R.B. Sharma for R-4 & 5 & R-17  
Mr. M.S. Ramalingam for R-1  
Mr. Alok Shankar - TPDDL

**Appeal Nos. 146 of 2013**

**NTPC Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-2  
Mr. R.B. Sharma for R-7  
Mr. M.S. Ramalingam for R-1  
Mr. Alok Shankar - TPDDL

(3)

**ORDER**

Post the matter for hearing on **6<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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